

ITEM NO.15

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 8561/2024

MANOHAR LAL & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 17-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pranaya Kumar Mohapatra, AOR

For Respondent(s)

Mr. Adarsh Kr.pandey, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.3 and 4 have filed counter affidavit.

Service is complete on respondent Nos.1 and 2 but none
has entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may
file statement of case, if any.

SUJATA SINGH
Registrar

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